NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.49/BB/ 17	-	For Hearing	230/ 232	Manipal Health Enterprises Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
)	Prema Hatti	Roc	Prz
,	SATIP. TOHA	Legal Admle	10-11-17 Ly polim 1
	37-1	ORDER	

<u>ORDER</u>

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. She reported that, reports of ROC/RD are filed in the registry. Registry is directed to verify and put up. For filing O.L Report in the Transferor Company list it on 30/11/2017.

Member (T)

Member (J)